

Sulphamothoxazole, Ibuprofen rifampicin etc

(c) to (e) There are no indications of any decline in production

[*Translation*]

Backward areas in Maharashtra

*800 SHRI VILASRAO NAGNATHRAO GUNDEWAR Will the PRIME MINISTER be pleased to state

(a) whether the Union Government have asked the Government of Maharashtra to identify industrially backward regions/areas of the State

(b) if so, whether such areas have been identified by the State Government

(c) if so, the details thereof, and

(d) if not the time by which these are likely to be identified?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHANA SAHI) (a) to (d) Based on the criteria fixed by the Planning Commission, the districts of Aurangabad Bhandara, Bihar Buldhana Chandrapur Colaba, Dhulia, Jalgaon, Nanded Omandbad, Parbhani, Ratnagan, Yeotmal and Gadchiroli have been declared as industrially backward in Maharashtra

[*English*]

Ceiling on Agricultural Holdings

6893 SHRI J CHOKKA RAO Will the PRIME MINISTER be pleased to state

(a) whether most of the States particularly

in Andhra Pradesh have not worked out further ceiling on agricultural holdings which were originally declared as dry and subsequently brought under assured source of irrigation, and

(b) if so, whether the Union Government are contemplating to give directions to the States to work out further fragmentation of holdings

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR) (a) The information is being collected from the States and will be placed on the Table of the House

Assistance to 'Adim Jati Samagra Vikas Parishad'

6894 SHRI LALIT ORAON Will the PRIME MINISTER be pleased to state

(a) the details of the assistance/grants provided to the Adim Jati Samagra Vikas Parishad at Khunti and Angara during each of the last three years

(b) whether the Government have received any complaints regarding misuse of funds by the this Council,

(c) if so, the details thereof, and

(d) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M ARUNACHALAM) (a) The details of the assistance provided to Adim Jati Samagra Vikas Parishad at Khunti and Angara during the years 1989-90 and 1990-91 are given below. No funds were released for the year 1991-92

Funds released (Rs in lakhs)

	1989-90		1990-91	
	Grant	Loan	Grant	Loan
Khunt Khadi	-	1 19	-	-
Village Industries	0 16	0 13	1 16	0 85
Total	0 16	1 32	1 16	0 85

	1989-90		1990-91	
	Grant	Loan	Grant	Loan
Angara Khadi	-	6 20	-	5 54
Village Industries	0 48	1 04	-	-
Total	0 48	7 24	-	5 54

(b) No, Sir

district-wise

(c) and (d) Does not arise

(d) whether re-enumeration has been limited to certain specific booths only, and

Preparation of Electoral Rolls

(e) if not, the reasons thereof?

6895. SHRISYED SHAHABUDDIN Will the PRIME MINISTER be pleased to state

(a) whether the draft electoral rolls of some districts in Bihar prepared with January 1, 1993 as the qualifying date have been declared null and void by the Election Commission,

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H R BHARDWAJ) (a) and (b) The draft electoral rolls for the district of Kishanganj in the State of Bihar were declared null and void by the Election Commission as according to the Commission these rolls were not in accordance with the special procedure laid down by it for preparation of electoral rolls in areas having substantial presence of foreign nationals

(b) if so, the reasons thereof

(c) the overall percentage of increase in number of electors in the draft electoral rolls for the country as a whole during the period 1988-93, for Bihar as a whole, and for those districts

(c) to (e) Information is being collected and will be laid on the Table of the House